


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT:** SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 255/16  
PETITION NUMBER : TP 106/17  
NAME OF THE PETITIONER (S) : ORGANIC INDUSTRIES PVT. LTD.  
NAME OF THE RESPONDENT (S) : TEJAMAL PHARMACEUTICALS PVT. LTD.  
UNDER SECTION : 433(e), (f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	SUJATHA H 9036182607	Advocate for Petitioner	 Sgtt. H

Ms. Sujatha H, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)